

1	2	3	4	5	6
10.	Jammu Kashmir	413	14	427	427
11.	Jharkhand	403	21	424	424
12.	Karnataka	2825	90	2915	2915
13.	Kerala	400	60	460	460
14.	Madhya Pradesh	6912	93	7005	4670
15.	Maharashtra	5441	70	5511	5511
16.	Manipur	79	4	83	83
17.	Meghalaya	249	24	273	273
18.	Mizoram	817	26	843	843
19.	Nagaland	1098	52	1140	1150
20.	Odisha	3115	155	3270	3270
21.	Punjab	3699	42	3741	3727
22.	Rajasthan	1786	49	1835	893
23.	Sikkim	166	95	261	261
24.	Tamil Nadu	1261	38	1299	649
25.	Tripura	1040	44	1084	648
26.	Uttar Pradesh	13080	246	13326	10944
27.	Uttarakhand	3761	46	3807	3807
28.	West Bengal	335	33	368	368
29.	Andaman and Nicobar Islands	60	6	66	-
30.	Daman and Diu	14	-	14	-
31.	Lakshadweep	2	9	11	10
32.	Puducherry	50	5	55	-
TOTAL		65943	1988	67931	57839

#### Financial support to NGOs in Karnataka

2710. SHRI BASAWARAJ PATIL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) what are the specific programmes under the Ministry;

(b) whether any private NGOs will get financial aids to arrange such programme, if so, which are those organizations in Karnataka; and

(c) how much financial support the NGOs have got?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL) : (a) The following specific programmes/schemes are being implemented for development of youth and sports activities in the country:

**Department of Youth Affairs**

- (i) Nehru Yuva Kendra Sangathan (NYKS)
- (ii) National Service Scheme (NSS)
- (iii) Rajiv Gandhi National Institute of Youth Development (RGNIYD)
- (iv) National Youth Corps (NYC)
- (v) National Programme for Youth and Adolescent Development (NPYAD)
- (vi) International Cooperation (IC)
- (vii) Youth Hostel (YH)
- (viii) Assistance to Scouting and Guiding Organisations
- (ix) National Young Leaders Programme (NYLP)

**Department of Sports**

- (x) Rajiv Gandhi Khel Abhiyan (RGKA)
- (xi) Urban Sports Infrastructure Scheme
- (xii) Scheme of Assistance to National Sports Federations
- (xiii) National Sports Development Fund (NSDF)
- (xiv) Talent Search and Training (TS&T)/Scheme of Human Resource Development in Sports
- (xv) Scheme of Special Cash Awards
- (xvi) Scheme of Pension to Meritorious Sportspersons
- (xvii) Scheme of Sports and Games for persons with disabilities
- (xviii) Grant-in-aid to Sports Authority of India (SAI)
- (xix) Lakshmibai National Institute of Physical Educations (LNPIE)
- (xx) Anti Doping activities (NADA+NDTL+WADA)
- (xxi) National Institute of Sports Science and Sports Medicine
- (xxii) National Institute of Sports Coaching

- (xxiii) National Physical Fitness Programme Resource Centre at Gwalior
- (xxiv) Scheme for Identification and Nurturing of Sporting Talent in the Country (INSTAL)-Sports Schools at District Level
- (xxv) Enhancement of Sports Facility in J & K
- (xxvi) National Sports University, Manipur
- (xxvii) National Sports Talent Search System Programme

(b) Yes Sir. At present, the Government provides funds/financial assistance, *i.e.* Grant-in-Aid (GIA) to Schools/Institutions selected across the country in selected States/UTs, run by government and Non-Governmental Organizations (NGOs) towards stipends of coaches and purchase of consumable and non-consumable equipment. Besides, the grant is also provided to Special Olympic Bharat (SOB) for organizing community coaches training (CCT) and sports competitions at district, state and national level. However, at present, no schools/institution has been selected from State of Karnataka under the scheme. Grants-in-Aid is also released to NGOs under the scheme of National Programme for Youth and Adolescent Development (NPYAD). Name of the NGOs assisted during 2015-16 will be known only after the Project Appraisal Committee (PAC) takes a decision in this regard.

(c) During 2014-15, under National Programme for Youth and Adolescent Development (NPYAD), an amount of ₹ 4,98,35,942/- has been released to the NGOs including in the State of Karnataka. As regards sports activities, and an amount of ₹ 3,58,69,527/- was sanctioned during 2014-15 and in the current year, an amount of ₹ 20,62,815/- has been sanctioned to NGOs so far.

#### **Indigent condition of ex-sportspersons**

2711. SHRIMATI MOHSINA KIDWAI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government is aware that some of the outstanding/meritorious national and international level sportspersons of yesteryears are living in indigent circumstances;

(b) if so, whether Government will prepare a database of such players or the players who have won medals or participated in international events;

(c) whether Government will create a placement cell in the Ministry to help the players get jobs in various PSUs, banks and other Government organizations and also coordinate with such organizations for placements; and

(d) if not, the reasons therefor?